

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4924  
ANSWERED ON:25.04.2013  
ONLINE VOTING FOR NRIS  
Thomas Shri P. T.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the present status of the proposal to provide e-voting facility to Non- Resident Indians (NRIs) to cast their vote online;
- (b) whether the Government has considered for implementing the system in future elections; and
- (c) if so, the details thereof and the expected time of implementation?

**Answer**

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

- (a) There is no proposal under consideration of the Government to provide e-voting facility to Non-Resident Indians (NRIs) to cast their vote online.
- (b): No, Madam, (c): Does not arise.